

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-49/2000/1279 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandan Das
District & Sessions Judge,
Tinsukia.

Dated Guwahati the 9th March, 2022

Sub: **Casual leave, Restricted holiday and station leave permission.**

Ref:- Your letter No. DJT/1874/2022, dtd. 07.03.2022,

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 14.03.2022** and **casual leave on 15.03.2022, 16.03.2022 & 17.03.2022**, along with station leave permission, from the evening of 12.03.2022 till the morning of 21.03.2022, as prayed for. Further, the Addl. District & Sessions Judge, FTC No.2, Tinsukia and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-49/2000/1280/A, dated , 09-03-2022

Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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